

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/701/2021

This the 05th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Rashid Ali Zagar, age 29 years, S/o Shokat Ali, R/o Kishtwar, Tehsil and Distt. Kishtwar and 8 Ors.

.....Applicant

(Advocate:- Mr. B.S. Slathia-**Not Present**)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Govt, Consumer Affairs and Public Distribution, Department Civil Sectt. Jammu and 6 ors.

.....Respondents

(Advocate: Mr. Rajesh Thappa, Deputy Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining video conference, he has not joined the conference today.

2. On the last date also i.e., 12.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e., 05.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**